

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 28th July, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 199/2014	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Mr. Abhishek Roy, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Mr. Anil Shrivastava, Adv. for State of AP Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. S. Udaya Kumar Sagar, Adv. for TN Mr. Nikhil Nayyar, Adv. for Telangana PCB Mr. S.S. Shamsbery, Adv. for Rajasthan Mr. Suryanarayan Singh, Adv. for HP Mr. Anil Grover, AG along with Mr. Rahul Khurana, Adv. for HSPCB Mr. Abhishek Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of Andhra Pradesh Mr.Sarthak Chaturvedi & Mr.Rohit Pandey, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Shivendra Dwivedi, Adv. for Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of UK Mr.Sapan Biswojit Meifai, Adv. for Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms.Aprajita Mukherjee, Adv. for Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo Singh, Adv. for Meghalaya SPCB Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for DCB

			Mr. Jogy Scaria, Adv. Mr. E. C. Vidyasagar, Adv. Mr. Rahul Choudhary, Adv. Ms. Vinakshi Kadan, Adv. for Gujarat Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Bhupesh Kumar Pathak, Adv. for Greater Mumbai Municipal Corporation Mr. Rajkumar, Adv. for CPCB Mr. V. K. Shukla, Adv. for state of M.P. Mr. Rudreshwar Singh, Adv. for Bihar Mr. Shuvodeep Roy, Adv. for Assam PCB Ms. Kankan Arandhara, Adv. for Assam Mr. G. M. Kawoosa, Adv. for State of J & K Ms. Anu Tyagi & Ms. Priyanka Sinha Advs. Ms. Shibani Ghosh Chowdhury, Adv. for Maharashtra Urban Development Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration
2.	Original Application No. 299/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Hedgewar Arogya Sansthan	Reply filed by Mr. Tarunvir Singh Khehar, Adv. for Respondent
3.	Original Application No. 300/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Jag Pravesh Chandra Hospital	Reply filed by Mr. Tarunvir Singh Khehar, Adv. for Respondent
4.	Original Application No. 302/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Dharamshila Hospital & Research Centre	Reply filed by Mr. Anuj Aggarwal, Adv. for Respondent
5.	Original Application No. 309/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Chacha Nehru Bal Chikitsalaya	Reply filed by Mr. Tarunvir Singh Khehar, Adv. for Respondent
6.	Original Application No. 312/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Max Super Speciality Hospital	Reply filed by Trust Legal for Respondent
7.	Original Application No. 323/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Lal Bahadur Shastri Hospital	Reply filed by Mr. Tarunvir Singh Khehar, Adv. for Respondent
8.	Original Application No. 331/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Swami Dayanand Hospital	Reply filed by Mr. Balendu Shekhar, Adv. for Respondent
9.	Original Application No. 373/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Safdarjung Hospital & V.M.M.C.	Reply filed by Mr. B. V. Niren, Adv. for Respondent
10.	Original Application No. 376/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Fortis Hospital	Reply filed by Mr. Rohit Puri, Adv. for Respondent
11.	Original Application No. 377/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Lady Hardinge Medical College	Reply filed by Mr. B. V. Niren, Adv. for Respondent
12.	Original Application No. 379/2017 (M.A. No. 698/2017) (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. IG ESI Hospital	Reply filed by Mr. Saurabh Chadda, Adv. for Respondent
13.	Original Application No. 391/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. RML Hospital	Reply filed by Mr. B. V. Niren, Adv. for Respondent
14.	Civil Appeal No. 35693/2016 IN Original Application No. 500/2015 & Review Application No. 17/2016	Madhu Sharan Vs. Noida Authority & Ors.	Mr. Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG, for State of H.P.
15.	Original Application No. 463/2017 (Earlier O.A.No.385/2015)	Ram Shankar Vs. Union of India & Ors.	Report filed by Mr. Mukesh Verma, Adv. for R-6

16.	Original Application No. 65/2016 (M.A. No. 419/2016, M.A. No. 561/2016, M.A. No. 977/2016, M.A. No. 55/2017, M.A. No. 479/2017 & M.A. No. 918/2017)	Manoj Misra Vs. Delhi Development Authority & Ors.	Mr. Sanjay Parikh, Sr. Adv. with Mr. Ritwick Dutta, Adv. for Applicant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Akshama Nath, Adv. for R-3 Mr. S. N. Patil, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Mukesh Kumar Verma, Adv. for R-4 Mr. Utkarsh Sharma, Adv. for State of UP Mr. B. V. Niren, Adv. for MoWR Mr. A.D.N. Rao, Adv. for DMRC Mr. Balendu Sekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Rajkumar, Adv. for CPCB Mr. Piyush Singh, Adv. Dr. Varsha Bharti, Adv. for DCB Ms. Puja Kalra, Adv. Mr. Nikhil Sakhardande, Adv. Mr. Santosh Chaurihaa, Adv. Mr. Sapam Biswajit, Adv. Mr. Varun Thakur, Adv. for N.M.C.G. Dr. Sandeep Singh, Adv. for State of UP
17.	Original Application No. 76/2016 (M.A. No. 144/2016)	Pramod Kumar Tyagi Vs. Art of Living International Center & Ors.	Mr. Abhay Mani Tripathi, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-2 Mr. Balendu Shekhar, Adv. for EDMC Ms. Sandhya Raghav, Adv. for MoEF & CC Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Akshama Nath & Mr. Kapil Gupta, Advs.
18.	Original Application No. 81/2016 (M.A. No. 383/2016)	Anand Arya Vs. Delhi Development Authority & Ors.	Mr. Anand Arya, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R-3 Dr. Sandeep Singh, Adv. for State of UP Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs.
FOR ADMISSION			
19.	M.A. No. 147/2017 & M.A. No. 896/2017 IN Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Anchit Sharma & Tarveen Singh Nanda, Advs. for Applicant in M.As.
20.	M.A. No. 874/2017 IN Original Application No. 82/2017 (Earlier O.A.No.667/2016)	Elephant Energy Private Limited Vs. Municipal Corporation Shimla	Mr. Chetanya Singh, Adv. for Applicant
FOR HEARING			
21.	Appeal No. 23/2016 (M.A. No. 378/2016)	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Appellant Dr. Vijendra Singh Mahndiyani, Adv. for R-1 Mr. Mukul Singh, Adv. for R-2 Mr. Sanjay Kaytal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Raj Kumar, Adv. for R-6 Mr. Amit Goel, Adv. for R-11
22.	Appeal No. 49/2016 (M.A. No. 838/2016)	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta, Adv. for Appellant Mr. Mukul Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Rahul Verma, AAG Mr. Raj Kumar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs.

23.	Original Application No. 292/2013 (M.A. No. 864/2013, M.A. No. 128/2015, M.A. No. 129/2015, M.A. No. 856/2015, M.A. No. 1223/2015, M.A. No. 648/2016 & M.A. No. 80/2017)	Brij Mohan Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R – 4 Mr. S.P. Singh, Sr. Adv. along with Mr. P.V. Singh, Adv. for Noticee Mr. V. K. Mishra, Adv. Mr. Anshuman Shrivastava, Adv. Mr. Aagney Sail Adv.(Local Commissioner) Mr. Sanjay Kumar Pandey, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Nikhil Sharma, Adv. for Noticee Mr. Sashid Saeed, Adv. for Noticee Mr. Alok Sangwan, Adv. Mr. Sudeep Kumar Sahu, Adv.
24.	Original Application No. 186/2016 (M.A. No. 350/2016)	Satendra Pandey Vs. Ministry of Environment, Forest & Climate Change & Anr.	Mr. Arvind Kumar Rai, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Neeraj Jain, Adv. for R-17 & 23 Mr. Arvind Kumar Rai, Adv. for MoEF Mr. Ashok Kumar Sharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
25.	Original Application No. 200/2016	Rajeev Suri Vs. Union of India	Mr. Rajeev Suri, Applicant in person Mr. Rahul Pratap & Mr. Paritosh Kumar, Advs. for R-1 Mr. Ashok Kumar Sharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
26.	Original Application No. 580/2016 (M.A.No. 1182/2016)	Badal Singh Vs. Union of India & Ors.	Ms. Pooja Dhar, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-2, 3, 4 & 5 Mr. Ashok Kumar Sharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
27.	Original Application No. 102/2017	Nature Club of Rajasthan (NGO) Vs. Union of India & Ors.	Mr. Anand Varma, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for R-1 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
28.	Original Application No. 404/2016 (M.A. No. 758/2016, M.A. No. 920/2016, M.A. No. 1122/2016, M.A. No. 12/2017 & M.A. No. 843/2017)	Naresh Zargar Vs. Ministry of Environment & Forests&Anr.	Mr.Shreyas Dharmadhikari & Mr. Harmeet Singh Ruprah, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Shiv Mangal, Sharma, AAG with Mr. Saurabh Rajpal, Adv.for state of Rajasthan
29.	Original Application No. 405/2016	Rajeev Suri Vs. Union of India & Anr.	Mr. Rajeev Suri, Applicant in person Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Saurabh Sharma, Adv. Mr. Shiv Mangal, Sharma, AAG with Mr. Saurabh Rajpal, Adv.for state of Rajasthan

30.	Original Application No. 677/2016 (M.A. No. 148/2017)	Society for Protection of Environment & Biodiversity Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant Mr. D. Rajeshwar Rao, Adv. Mr. B. V. Niren, Adv. Mr. Tusar Mehta, ASG with Mr. Divya Prakash Pandey, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
31.	Original Application No. 01/2017 (M.A. No. 03/2017 & M.A. No. 445/2017)	Pushp Jain Vs. Union of India & Anr.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Shubham Bhalla, Adv. Mr. Divya Prakash Pande, Adv.
32.	Original Application No. 07/2017 (M.A. No. 879/2017)	Ajay Kumar Singh Vs. Ministry of Environment Forest & Climate Change & Ors.	Mr. I. K. Kapila & Ms. Disha Singh, Advs. for Applicant Mr. Divya Prakash Pande, Adv. Mr. Balendu Shekhar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. B. V. Niren, Adv. for MoUD & CGWA Ms. Puja Kalra, Adv. Mr. Rajkumar, Adv. for CPCB
33.	Original Application No. 55/2017	Mahendra Pandey Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv.
34.	Original Application No. 67/2017 (M.A. No. 620/2017)	R. Sreedhar Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv.
35.	Original Application No. 520/2016 (M.A. No. 981/2016, M.A. No. 982/2016 & M.A. No. 384/2017)	Vikrant Tongad Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Mukesh Verma, Adv. for UEPCB Mr. B. V. Niren, Adv. for R-8
36.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT
37.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 3 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. D. Rajeshwar Rao, Adv. Mr. Jogy Scaria, Adv. Ms. Priyanaka Sinha, Adv. for Jharkhand Mr. Sapam Biswajit, Adv. for Manipur Mr. Abhimanyu Garg, Adv. Mr. Edward Belho, Adv. Ms. Elix Gangmei, Adv.

CASES OF COURT NO. 2**AFTER NOTICE**

38.	Original Application No. 415/2017	Taruni Gandhi Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF
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FOR COMPLETION OF PLEADINGS

39.	Appeal No. 05/2017 (M.A. No.202/2017, M.A. No.203/2017 & M.A. No.234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant Mr. Abhishek Yadav, Adv. for R-1 Mr. M. Z. Choudhary, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB
40.	Original Application No. 226/2017 (M.A. No. 430/2017 & M.A. No. 884/2017)	Rajbir Bhati Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Ravindra Yadav, Adv. for NOIDA Mr. Rajesh Kumar, Adv. for MoEF

41.	Original Application No. 451/2017	M/s Metenere Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1
42.	Original Application No. 452/2017	M/s Suchi Paper Mills Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1
43.	Original Application No. 453/2017	M/s Kawatra Papers Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1

FOR HEARING

44.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC Mr. B. V. Niren, Adv.
45.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF
46.	Original Application No. 317/2015 (M.A. No. 831/2015, M.A. No. 402/2017, M.A. No. 788/2017 & M.A. No. 865/2017)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for R-2 & 3 Ms. Priyanka Swami, Adv. for State of UP Mr. Shubhankar Jha, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv. Mr. Rahul Pratap, Adv. Mr. R. K. Singh, Adv.

47.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
48.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
49.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
50.	Original Application No. 56(THC)/2013 (M.A. No. 174/2017, M.A. No. 389/2017 M.A. No. 496/2017, M.A. No. 498/2017 & M.A. No. 500/2017)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R-3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv. Associate Law Group Mr. Vivek Jaiswal, Adv.
51.	Original Application No. 57(THC)/2013 (M.A. No. 391/2017)	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R-3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for NDMC